

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:207
ANSWERED ON:03.07.2009
PROPOSALS UNDER SGSY
Singh Shri Dushyant

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of proposals/projects received and approved by the Union Government under the Swarnjayanti Gram Swarozgar Yojana (SGSY) during the last three years and the current year; State-wise;
- (b) whether some of these projects are special projects;
- (c) if so, the details thereof;
- (d) whether the Government has approved these projects;
- (e) if so, the details of financial assistance provided therefor, State-wise; and
- (f) if not, the time by which the pending projects/proposals are likely to be approved?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SRI PRDEEP JAIN 'ADITYA')

(a) to (f): State wise details of number of special project proposals received under Swarnjayanti Gram Swarozgar Yojana (SGSY) received from various States and other Agencies and funds released for projects approved during the last three financial years and the current year is given at Annexure. Out of 488 project proposals received by the Government during this period, 75 projects have been sanctioned/approved, 163 project proposals have been returned to the concerned State Governments or other sponsoring agencies for various reasons and 250 project proposals are with the Government at various stages of processing including proposals cleared by Project Screening Committee but yet to go to Project Approval Committee etc.

A large number of special project proposals under SGSY are received from State Governments and other Agencies for sanction. Since they are large livelihoods projects whose cost can go up to a maximum of Rs. 15 crore, such proposals are scrutinized for their compliance with the guidelines of Special Projects under SGSY. Projects that do not fulfill the requirements are returned to the concerned State Governments/ sponsoring agencies and are continuously revised, restructured and resubmitted by them. The project proposals which comply with the basic parameters of the guidelines are then appraised through two Inter- Ministerial Committees for screening and approval. The projects are first examined and screened by the Project Screening Committee (PSC) headed by Joint Secretary (SGSY) with members from the Internal Finance Division and the Planning Commission. The projects cleared by PSC are finally considered and approved by the Project Approval Committee headed by Secretary, Ministry of Rural Development, with Additional Secretary and Financial Adviser, Ministry of Rural Development, Advisor (Rural Development), Planning Commission and Joint Secretary (SGSY) as members. Receipt of project proposals, their revision by the sponsoring Agencies and their appraisal and approval through the above two tier Inter Ministerial Committees is a continuous process. It is also proposed to revise the existing guidelines of special projects under SGSY to bring them in line with present priorities. Since appraisal and approval / clearance of proposals is a continuous process and depend on various factors like their fulfilling the prescribed guidelines, economic viability of the proposals, BPL focus of projects, etc., no time frame can be indicated for final clearance of such project proposals.

Annexure referred to in reply to parts (a) to (f) of Lok Sabha Unstarred Question No. 207 to be answered on 03.07.09

SGSY Special Projects Received till Date (As on 30.06.09) (Rs. in lakhs)

State	Total	Approved	Pending#	Returned	Received
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Andhra Pradesh 10 3 3 4 702.810

Arunachal Pradesh	30	1	18	11	57.480
Assam	11	1	7	3	831.690
Bihar	19	4	7	8	1000.220
Chhattisgarh	14	7	6	1	2103.240
Goa	0	0	0	0	0.000
Gujarat	7	0	7	0	0.000
Haryana	8	1	3	4	37.500
HP	17	1	10	6	225.460
J&K	4	0	3	1	0.000
Jharkhand	19	6	5	8	775.620
Karnataka	13	3	7	3	336.550
Kerala	11	3	4	4	840.500
Maharashtra	43	7	25	11	1574.520
Manipur	30	3	20	7	497.420
Meghalaya	3	1	1	1	109.560
Mizoram	2	0	1	1	0.000
MP	37	3	27	7	1185.880
Nagaland	21	0	16	5	0.000
Orrisa	31	0	11	20	0.000
Punjab	13	0	7	6	0.000
Rajasthan	12	1	7	4	255.040
Sikkim	2	1	1	0	100.630
TN	8	0	3	5	0.000
Tripura	1	0	1	0	0.000
UP	26	5	12	9	1442.920
Uttaranchal	13	2	9	2	241.760
West Bengal	21	1	7	13	350.710
Multi State	62	21	22	19	7544.380
Total	488	75	250	163	20213.890

Includes all project proposals under different processing stages, referred, deferred.